

देवनागरी लिपि में लिखे तारों की व्यवस्था

1058. श्री राम सहाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) जाक अधिकारियों द्वारा देवनागरी लिपि में लिखे तारों की उचित व्यवस्था सुनिश्चित करने के लिये सरकार द्वारा क्या प्रबन्ध किये गये हैं; और

(ख) क्या यह सच है कि दिल्ली के तारघरों के कर्मचारियों को इस बात की कोई जानकारी नहीं है कि तारों को देवनागरी लिपि में कैसे लिखा जाना चाहिये ?

[PROPER HANDLING OF TELEGRAMS IN DEVNAGRI SCRIPT

1058. SHRI RAM SAHAI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the arrangements made by Government to ensure proper handling of telegrams in Devnagri Script by the postal authorities; and

(b) whether it is a fact that the employees of the Telegraph Offices in Delhi have no idea as to how the telegrams in Devnagri Script should be written ?]

संसद-कार्य तथा संचार विभागों में राज्य मंत्री (श्री जगन्नाथ राव) : (क) विशेष रूप से चुने गए ऐसे तार संकेतकों को जिन्हें हिन्दी में काम करने योग्य ज्ञान हो, देवनागरी मोर्स कोड तथा देवनागरी तार भेजने सम्बन्धी अन्य नियमों की जानकारी के लिए चार मास का प्रशिक्षण दिया जाता है। उन्हें देवनागरी टेलीप्रिन्टर के प्रचालन-कार्य में भी प्रशिक्षित किया जाता है। तार निर्देशिका खंड I में देवनागरी में तार बुक करने के सम्बन्ध में एक अध्याय हिन्दी में छपा हुआ है। तार निर्देशिका खंड II में जो प्रति वर्ष छपती है, देवनागरी लिपि में उन सभी तारघरों की अद्यतन सूची होती है जिसमें देवनागरी तार की सुविधा उपलब्ध है, साथ ही उनका

कार्य-समय दिया होता है। देवनागरी तार प्रणाली में प्रशिक्षित तार संकेतकों की कार्य कुशलता बनाए रखने के लिए, जहां आवश्यक हो, विशेष अभ्यास भी कराया जाता है।

(ख) जी नहीं।

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO) : (a) Specially selected telegraphists who have a workable knowledge of Hindi language are given a special course of training in the Devnagari Morse code and other relevant rules of handling Devnagari telegrams for a period of four months. They are also trained in Devnagari Teleprinter operations. Telegraph Guide, Vol. I contains a chapter printed in Hindi of rules for booking Devnagari telegrams. Telegraph Guide, Vol. II published every year, contains up-to-date list of all telegraph offices having Devnagari telegraph service, printed in Devnagari script, along with their working hours. Special practice is imparted where necessary to keep up the efficiency of the telegraphists trained in Devnagari system of telegraphy.

(b) No Sir.]

REVIEW OF THE COMPULSORY PRIMARY EDUCATION SCHEME IN DELHI

1059. SHRI YELLA REDDY : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have reviewed the progress of the Compulsory Primary Education Scheme in the Union territory of Delhi; and

(b) if so, what are the results of the review ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAOLA) : (a) and (b) A statement is attached.

STATEMENT

No comprehensive review of the Compulsory Primary Education Scheme in Delhi has been made so far. But it is

estimated that 95 per cent of children in the age group 6—11 attend school in Delhi.

Every year a house to house survey is also carried out to find out the number of children in the compulsory age group needing additional schooling facilities. In the last survey made towards the end of 1965, the number of such children was estimated to be 60,000 approximately. According to the Delhi Municipal Corporation about 10 per cent of these have already joined.

12 NOON

**MOTION OF PRIVILEGE AGAINST SHRI RAJ NARAIN**

SHRI BHUPESH GUPTA (West Bengal) : Sir, with regard to the privilege motion moved by the Leader of the House yesterday, may I request him to withdraw the motion and leave the entire matter in your hands to dispose of it as you deem proper?

THE LEADER OF THE HOUSE (SHRI M. C. CHAOLA) : I am sure the whole House has every confidence in you and every Member of this House will welcome the suggestion. I am willing to accept it. I leave it to you and I am prepared to withdraw the motion.

MR. CHAIRMAN : I will take the matter in my hands and do my best. I hope it will be for the good.

Does he have the permission of the House to withdraw the motion ?

(No hon. Member dissented.)  
The motion was, by leave, withdrawn.

**CALLING ATTENTION TO MATTERS OF URGENT PUBLIC IMPORTANCE**

**1. REPORTED MASSING OF TROOPS AND MILITARY EXERCISES BY PAKISTAN ON OUR BORDER**

SHRI D. THENGARI (Uttar Pradesh) : Sir, I beg to call the attention

of the Minister of Defence to the reported massing of troops and military exercises by Pakistan on our border with Pakistan and the situation arising therefrom.

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN) : Mr. Chairman, Sir, for the last one month or so, movements of Pakistani troops, on our borders of Jammu and the Punjab, have been coming to our notice. The movements and other measures taken by the Pakistan Government have caused us some concern. Even assuming that these troop movements are in the nature of exercises, closeness of troops to the border is something which is not expected normally, and certainly not in the context of the Tashkent Agreement and the agreements between the Chief of the Army Staff, India and Commander-in-Chief, Pakistan Army under which the withdrawals took place on both sides.

On 23rd August 1966, Pakistani official sources in India, which could only mean the Pakistan High Commission, incorrectly briefed two foreign correspondents about so-called Indian troop movements on to the borders near Sialkot, Punjab and Kutch. That this kind of briefing was only a cover for Pakistan's own troop movements is obvious. We denied the Pakistani allegation and gave facilities to foreign and Indian journalists to visit our western border. They have seen for themselves that there are no troops on our side near the border and, what is more, they have obtained confirmation, locally, of the fact of the deployment of troops, including armour, etc., just across the border on the Pakistan side.

Troop movements by Pakistan on to our western borders, and their continued retention there, is something which we cannot look upon with equanimity, however restrained we may be in our approach. We must, in the face of this continuing phenomena take precautionary steps. However on assessment of the situation I do not anticipate any imminent threat. I would like to assure the House that we are keeping careful watch over the situation and